

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008400/2022	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /46 /2022 () //
2	BLAPL/0008401/2022	PURAN NAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	KHAPRAKHOL /152 /2021 () //
3	BLAPL/0008402/2022	MADHABA DURKA @ DURUKA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /123 /2021 () //
4	BLAPL/0008403/2022	DULA @ SURENDRA KUMAR MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINJHARPUR /227 /2022 () //
5	BLAPL/0008404/2022	JAYALAL SAHU VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JHARBANDH /33 /2021 () //
6	BLAPL/0008405/2022	BANU @ BINAYA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /94 /2022 () //
7	BLAPL/0008406/2022	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /38 /2022 () //
8	BLAPL/0008407/2022	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /127 /2022 () //
9	BLAPL/0008408/2022	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /43 /2022 () //
10	BLAPL/0008409/2022	SUNIL KUMAR PRADHAN @ SURJYA PRADHAN @ SURJYA PRADHAN @ SURJYA PRADHAN @ SURJYA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PRADHAN VS	JANKIA P.S. /146 /2021 () //
11	BLAPL/0008410/2022	ANANTA PADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	RAMPUR (SONEPUR) /61 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

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12	BLAPL/0008411/2022	PABITRA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	//0 () //
13	BLAPL/0008412/2022	SABBIR HUSSAIN @ MD. SABBIR @ GULLU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /412 /2022 () //
14	BLAPL/0008413/2022	DILLIP LOHAR VS STATE OF ODISHA	JEETENDRA SAHU VS	//0 () //
15	BLAPL/0008414/2022	JUMA KHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	INFOCITY PS /191 /2022 () //
16	BLAPL/0008415/2022	SAMIR PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /46 /2022 () //
17	BLAPL/0008416/2022	BIJAY MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	JODA /190 /2022 () //
18	BLAPL/0008417/2022	CHITTARANJAN JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINJHARPUR /147 /2022 () //
19	BLAPL/0008418/2022	JABID SHA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /285 /2022 () //
20	BLAPL/0008419/2022	SANDH GAMANGO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /54 /2020 () //
21	BLAPL/0008420/2022	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JEYPORE SADAR /229 /2020 () //
22	BLAPL/0008421/2022	DAMBARUDHAR KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /59 /2018 () //
23	BLAPL/0008422/2022	RAJIBUL SK	PUSPAMITRA MOHAPATRA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

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		VS	VS	()
24	BLAPL/0008423/2022	STATE OF ODISHA BIPLABA NAIK	SANDEEP RAJ PANDA	// / /0
		VS	VS	()
25	BLAPL/0008424/2022	STATE OF ODISHA AMIR KHAN @ SONU @ AMAR KHAN	SAKTI PRASAD DAS	// JATNI P.S. /273 /2022
		VS	VS	()
26	BLAPL/0008425/2022	STATE OF ODISHA MAHENDRA MADAKAMI	PUSPAMITRA MOHAPATRA	// M.V.79 /1 /2019
		VS	VS	()
27	BLAPL/0008426/2022	STATE OF ODISHA SIMANCHAL PRADHAN @ JATI	SMRUTI RANJAN MOHAPATRA	// KHANDAGIRI P.S. /453 /2021
		VS	VS	()
28	BLAPL/0008427/2022	STATE OF ODISHA RATNAKAR BARIK	SMRUTI RANJAN MOHAPATRA	// SAHADEV KHUNTA /120 /2022
		VS	VS	()
29	BLAPL/0008428/2022	STATE OF ODISHA SK. TAMIR	JUGALA KISHORE PANDA	// CDA-II /44 /2021
		VS	VS	()
30	BLAPL/0008429/2022	STATE OF ODISHA BAISHNABA PADHAN	SUSHANTA KUMAR JOSHI	// TUSRA /32 /2017
		VS	VS	()
31	BLAPL/0008430/2022	STATE OF ODISHA MANORANJAN NANDA	JNYANANANDA PANDA	// NARLA /36 /2022
		VS	VS	()
32	BLAPL/0008431/2022	STATE OF ODISHA MANORANJAN NANDA	JNYANANANDA PANDA	// BHAWANIPATNA TOWN /113 /2022
		VS	VS	()
33	BLAPL/0008432/2022	STATE OF ODISHA MANORANJAN NANDA	JNYANANANDA PANDA	// NARLA /37 /2022
		VS	VS	()
34	BLAPL/0008433/2022	STATE OF ODISHA MANORANJAN NANDA	JNYANANANDA PANDA	// BHAWANIPATNA TOWN /126 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

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35	BLAPL/0008434/2022	STATE OF ODISHA MANORANJAN NANDA VS	JNYANANANDA PANDA VS	// NARLA /39 /2022 ()
36	BLAPL/0008435/2022	STATE OF ODISHA RANJAN JENA VS	JYOTIRMAYA SAHOO VS	// KODALA /325 /2021 ()
37	BLAPL/0008436/2022	STATE OF ODISHA SANJAYA SAHANI VS	PARSURAM PANDA VS	// SARANGADA /81 /2021 ()
38	BLAPL/0008437/2022	STATE OF ODISHA AMAN KHAN VS	AJIT KUMAR RAUT VS	// JHARSUGUDA SADAR /145 /2022 ()
39	BLAPL/0008438/2022	STATE OF ODISHA P.S. ABHISEK BEURA VS	KALINDA KUMAR ROUT VS	// KHURDA MODEL /396 /2022 ()
40	BLAPL/0008439/2022	STATE OF ODISHA DILLIP KUMAR MAHARANA VS	BIGYAN KUMAR SHARMA VS	// BANARAPAL /256 /2022 ()
41	BLAPL/0008440/2022	STATE OF ODISHA RABI @ RABINDRA PRADHAN VS	RONALISHA PRADHAN VS	// JATNI P.S. /190 /2022 ()
42	BLAPL/0008441/2022	STATE OF ODISHA CHINTU BEHERA VS	MAHES DAS VS	// / /0 ()
43	BLAPL/0008442/2022	STATE OF ODISHA KHIROD KUMAR SAHOO VS	PRAJIT KUMAR PRADHAN VS	// / /0 ()
44	BLAPL/0008443/2022	STATE OF ODISHA SANJIT MALLIK VS	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /285 /2022 ()
45	BLAPL/0008444/2022	STATE OF ODISHA ASHOK KUMAR DANG VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// ATHAMALLIK /35 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

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46	BLAPL/0008445/2022	BANAMBAR LOI VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	ATHAMALLIK /38 /2022 () //
47	BLAPL/0008446/2022	MOHAMMED SHAHZADA @ SHEHZADA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SUNDARGARH TOWN /304 /2022 () //
48	BLAPL/0008447/2022	BISHAL PATRA @ PAPU @ PUMP VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	SAHADEV KHUNTA /159 /2021 () //
49	BLAPL/0008448/2022	PRASHANTA MALLICK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 () //
50	BLAPL/0008449/2022	GUGUNA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PURUSHOTTAMPUR /76 /2010 () //
51	BLAPL/0008450/2022	RAJANA VISHNU VS STATE OF ODISHA	TAPAT KUMAR CHOUDHURY VS	JAJPUR TOWN /1 /2022 () //
52	BLAPL/0008451/2022	SIDHANTA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RASOL /80 /2022 () //
53	BLAPL/0008452/2022	MANGAL JAYAPURIA VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JHARSUGUDA /45 /2022 () //
54	BLAPL/0008453/2022	UTTAM NAG VS STATE OF ODISHA	SANJIT MISHRA VS	BOLANGIR SADAR /249 /2022 () //
55	BLAPL/0008454/2022	IMRAN SHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PIPLI /285 /2022 () //
56	BLAPL/0008455/2022	BHASKAR SOURA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /1 /2022 () //
57	BLAPL/0008456/2022	RANJAN BEHERA @ RAJAN BEHERA @ RAJAN YADAV VS SMTYA NARAYAN MISHRA (4)		NILGIRI /143 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

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		VS	VS	()
58	BLAPL/0008457/2022	STATE OF ODISHA KHAGESWAR YADAB	SHUBHENDU KUMAR PARIDA	// TUMUDIBANDHA /50 /2022
		VS	VS	()
59	BLAPL/0008458/2022	STATE OF ODISHA STEPHAN TIGGA	SHUBHENDU KUMAR PARIDA	// TUMUDIBANDHA /50 /2022
		VS	VS	()
60	BLAPL/0008459/2022	STATE OF ODISHA MANTU @ DIPTIRANJAN BARIK	M.A.ALI	// DHAMNAGAR /177 /2021
		VS	VS	()
61	BLAPL/0008460/2022	STATE OF ODISHA GANIA @ GANESWAR KHUNTIA	RABINDRANATH PRUSTY	// DHENKANAL TOWN /297 /2020
		VS	VS	()
62	BLAPL/0008461/2022	STATE OF ODISHA GULAM MUSTAFA ALLI	TIRTH KUMAR SAHU	// SUNDARGARH TOWN /304 /2022
		VS	VS	()
63	BLAPL/0008462/2022	STATE OF ODISHA DILLIP KUMAR DAS @ KARTIKA DAS @ BIDESHI	AMLAN SHAKTI PAUL	// JANKIA P.S. /153 /2022
		VS	VS	()
64	BLAPL/0008463/2022	STATE OF ODISHA SURYA KUMAR ROUT @ SUKURA	SK. ZAFARULLA	// SINGLA /50 /2020
		VS	VS	()
65	BLAPL/0008464/2022	STATE OF ODISHA ASWINI GAMANGA	BISWA RANJAN DAS	// PATTAPUR (ASKA) /332 /2021
		VS	VS	()
66	BLAPL/0008465/2022	STATE OF ODISHA PAPUN @ SWAGAT BISWAL	PRADEEP KUMAR KUNDU	// NIALI /281 /2022
		VS	VS	()
67	BLAPL/0008466/2022	STATE OF ODISHA ABHIMANYU BEHERA	DEBENDRA MOHANTA	// PARADEEP /231 /2022
		VS	VS	()
68	BLAPL/0008467/2022	STATE OF ODISHA SUNIL KUMAR GHADEI	PRATIK DASH	// SAHID NAGAR P.S. /328 /2022
		VS	VS	()

ORISSA HIGH COURT

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69	BLAPL/0008468/2022	STATE OF ODISHA CHANDAN BEHERA VS	UNMESH CHANDRA JENA VS	// REAMAL /247 /2022 ()
70	BLAPL/0008469/2022	STATE OF ODISHA RANJAN BEHERA @ RANJAN KUMAR BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// NILGIRI /362 /2021 ()
71	BLAPL/0008470/2022	STATE OF ODISHA SAMEER SETHY @ HABA @ BABU VS	PRAKASH KUMAR PRATAP VS	// BADACHANA /195 /2020 ()
72	BLAPL/0008471/2022	STATE OF ODISHA RAJU SAHU VS	BHABANI SHANKAR DASPARIDA VS	// TITILAGARH /127 /2022 ()
73	BLAPL/0008472/2022	STATE OF ODISHA N. BHIKARI PATRA VS	BISWA RANJAN DAS VS	// / /0 ()
74	BLAPL/0008473/2022	STATE OF ODISHA MD. SADDAM VS	TIRTH KUMAR SAHU VS	// SUNDARGARH TOWN /304 /2022 ()
75	BLAPL/0008474/2022	STATE OF ODISHA PRADHANI JANI VS	BISWA RANJAN DAS VS	// K.NUAGOAN /53 /2020 ()
76	BLAPL/0008475/2022	STATE OF ODISHA CHUDARAM @ CHUDAMANI SETH VS	SARAT KUMAR JENA VS	// barpalli /188 /2022 ()
77	CMAPL/0000402/2022	STATE OF ODISHA ASHOK KUMAR ROUT VS	ADV. VS	// // ()
78	CMAPL/0000403/2022	STATE OF ODISHA SARADAMANI RAY VS	ADV. VS	// // ()
79	CMAPL/0000404/2022	STATE OF ORISSA DEEPAK KUMAR NAYAK VS	adv. VS	// // ()
		STATWE OF ODISHA		//

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80	CMAPL/0000405/2022	BHASKAR MOHARANA VS THE MANAGEMENT OF STATE BANK OF INDIA	Manoj Kumar Nayak VS	// 0 //
81	CMAPL/0000406/2022	CHITTA RANJAN BARIK VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/0000407/2022	BIHARI BANDHU PALAI VS STATE OF ODISHA	ADV VS	// 0 //
83	CMAPL/0000408/2022	NIMAIN CHARAN RAJ VS ODISHA GRAMYA BANK, HEAD OFFICE KOKILA RECIDENCE, POKHARIPUT ANANTABIHAR	PRABHU PADARBINDA PARIDA VS	// 0 //
84	CMAPL/0000409/2022	KANCHAN SAHOO VS ABHAYA KU.SAHOO	SHIBA PRASAD BEHERA VS	// 0 //
85	CMAPL/0000410/2022	GURU CHARAN BARIK VS STATE OF ODISHA	ADV VS	// 0 //
86	CMP/0000852/2022	VICE CHANCELLOR,MAHARAJA SRIRAM CHANDRASARMA UNIVERSITY VS SAIBANI GIRI	SHANU DEBANTA VS	// 0 //
87	CMP/0000853/2022	SUBRAT BAG VS PURNA CHANDRA BAG	DHARMENDRA SETHY VS	// 0 //
88	CMP/0000854/2022	NIHAR RANJAN DASH VS SARANGADHAR MAHAKUD	LINGARAJ SARANGI VS	// 0 //
89	CMP/0000855/2022	BADRI NARAYAN BARIK VS KUMUDINI BARIK	BHAGABAN MOHANTY VS	// 0 //
90	CONTC/0005504/2022	SARAT CHANDRA ROUT VS SUMAN JEE,EXEC. ENGNR.,CPWD,BERHAMPUR	ADV. VS	// 0 //
91	CONTC/0005505/2022	P AND A BOTTLERS PVT LTD.	ADV.	//

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		VS	VS	0
92	CONTC/0005506/2022	SATYABRATA SAHU, IAS PRAFULLA KUMAR DAS	ADV.	//
		VS	VS	0
93	CONTC/0005507/2022	BHASKAR LENKA,BEO,ASKA SABITA PANIGRAHI	PRATAP KUMAR BEHERA	//
		VS	VS	0
94	CONTC/0005508/2022	SANJAY PANI,C.D.A.O,BOLANGIR SABITA PANIGRAHI	PRATAP KUMAR BEHERA	//
		VS	VS	0
95	CONTC/0005509/2022	SANJAY PANI,C.D.A.O,BOLANGIR KRUTIBASA BAGARTY	ADV.	//
		VS	VS	0
96	CONTC/0005510/2022	ASWATHI S,IAS KSHIRESWAR PASAYAT	ADV.	//
		VS	VS	0
97	CONTC/0005511/2022	ASWATHI S,IAS SAROJ KUMAR SAHOO	ADV.	//
		VS	VS	0
98	CONTC/0005512/2022	ASWATHI S,IAS GHANA SHYAM PUROHIT	ADV.	//
		VS	VS	0
99	CONTC/0005513/2022	ASWATHI S,IAS ISRAEL CHARAN SUNA	ADV.	//
		VS	VS	0
100	CONTC/0005514/2022	ASWATHI S,IAS TARA KANTA SAI	ADV.	//
		VS	VS	0
101	CONTC/0005515/2022	ASWATHI S,IAS MAMATA MISHRA	ADV.	//
		VS	VS	0
102	CONTC/0005516/2022	ASWATHY S.,IAS ABINASH BHATTA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

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103	CONTC/0005517/2022	KRUSHNA CHANDRA DANI,SECY.,KORAPUT BHIKARI CHARAN PRUSTY VS	CENTRAL CO OPERATIVE BANK LTD. ADV VS	// // 0
104	CONTC/0005518/2022	BIRANCHI NARAYAN MOHANTY, DIRECTOR PRATAP KISHORE JENA VS	ELEMENTARY EDUCATION ADV VS	// // 0
105	CONTC/0005519/2022	BIRANCHI NARAYAN MOHANTY, DIRECTOR TAPAN KUMAR MISHRA VS	ELEMENTARY EDUCATION ADV VS	// // 0
106	CONTC/0005520/2022	PRADEEP KUMAR DAS, DIRECTOR OF KASIM KHAN VS	SECONDARY EDU. ADV VS	// // 0
107	CONTC/0005521/2022	BISHNUPADA SETHY, COMMNR., CUM DURYODHAN DAS VS	SECY., S AND ME DEPT. ADV VS	// // 0
108	CONTC/0005522/2022	BIRANCHI NARAYAN MOHANTY, DIRECTOR GOURANGA CHARAN BEHERA VS	ELEMENTARY EDUCATION ADV VS	// // 0
109	CONTC/0005523/2022	SATYABRATA SAHU, SECY., R AND HARIHAR JENA VS	DM DEPT. ADV VS	// // 0
110	CONTC/0005524/2022	SATYABRATA SAHUU, SECY., R AND BHUBANANANDA PADHY VS	DM DEPT. MAHENDRA KUMAR SAHOO VS	// // 0
111	CONTC/0005525/2022	STATE OF ODISHA DIPTI PRAKASH TRIPATHY VS	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	// // 0
112	CONTC/0005526/2022	STATE OF ODISHA SUSANTA KUMAR PATNAIK VS	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	// // 0
113	CONTC/0005527/2022	STATE OF ODISHA RATNAMANI NAIK VS	STATE OF ODISHA ADV VS	// // 0
		ANU GARG, PRINCIPAL SECY., WR DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

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114	CONTC/0005528/2022	SHIBASIS TRIPATHY VS	SUSANTA SEKHAR PARIDA VS	// ()
115	CONTC/0005529/2022	ASHIS KUMAR MAHAPATRA, TAHASILDAR, KEONJHAR DASARATHI DAS	ADV VS	// ()
116	CONTC/0005530/2022	PRUTHVIRAJ MANDAL, TAHASILDAR, GOP, PURI GOLAKHA BEHERA	ADV VS	// ()
117	CONTC/0005531/2022	A.K.SWARNAKAR, GENERAL MANAGER, BALARAM, ANGUL AKSHAYA KUMAR NAYAK	ADV VS	// ()
118	CONTC/0005532/2022	NIRANJAN BEHERA, SUB COLLECTOR, KENDRAPARA SMC OF KATESINGHPUR PRIMARY SCHOOL, VS	ADV VS	// ()
119	CRLA/0000728/2022	STATE OF ODISHA KATHIA@PRAVAT SWAIN	ADWITIYA SATPATHY VS	KHANDAPARA /116 /2021 A.D.J.,NAYAGARH(Nayagarh *) TR/0000010/2022
120	CRLA/0000729/2022	STATE OF ODISHA SUKANTA SETHI	BIKRAM CHANDRA GHADEI VS	RAMACHANDI /70 /2020 ()
121	CRLA/0000730/2022	STATE OF ODISHA RILU @ SAMEER DEEP RAY	S.S.RAY 2 VS	// SAHID NAGAR P.S. /393 /2022 ()
122	CRLA/0000731/2022	STATE OF ODISHA BAISHNABA @ BAISTAMBA MAJHI	MOHENDRA KUMAR MOHAPATRO VS	// JAIPATNA /6 /2010 ()
123	CRLA/0000732/2022	STATE OF ODISHA DEB KUMAR DEY	J.K.MISHRA (2) VS	// BALIAPAL /2 /2017 ()
124	CRLA/0000733/2022	STATE OF ODISHA RINKU MAGAR	BASANTA KUMAR DAS VS	// JHARSUGUDA /83 /2015 ()
125	CRLA/0000734/2022	STATE OF ODISHA MANGULU JHODIA	BISWAJIT RANJAN TRIPATHY	// ANDIRAKANCHA /14 /2016

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

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		VS	VS	()
126	CRLMC/0002375/2022	STATE OF ODISHA SUBHENDRA KUMAR AICH	SOUMYA MISHRA	// SOSO /148 /2021
		VS	VS	()
127	CRLMC/0002376/2022	STATE OF ODISHA SATYA RANJAN AICH	SOUMYA MISHRA	// SOSO /121 /2021
		VS	VS	()
128	CRLMC/0002377/2022	STATE OF ODISHA KALIA@PRASANTA JENA	PRAMOD KUMAR JENA	// BHOGRAI /45 /2019
		VS	VS	()
129	CRLMC/0002378/2022	STATE OF ODISHA SUSIL KUMAR MAHARANA	NEPOLEON SAHANI	// RANPUR /81 /2019
		VS	VS	()
130	CRLMC/0002379/2022	STATE OF ODISHA PRATAP KUMAR BANTHA	BIJAYA KUMAR SAHOO	// / /0
		VS	VS	()
131	CRLMC/0002380/2022	STATE OF ODISHA PARBATI SETHI@SUKANTI SETHI	BASANTA KUMAR DAS	// KHAIRA /127 /2013
		VS	VS	()
132	CRLMC/0002381/2022	STATE OF ODISHA DHANESWAR PARIDA	J.K.KHANDAYATRAY	// TANGI (KHURDA) /99 /2022
		VS	VS	()
133	CRLMC/0002382/2022	STATE OF ODISHA RAJESH KANHAR	BISWAJI RANJAN TRIPATHY	// PURUNAKATAK /39 /2018
		VS	VS	()
134	CRLMC/0002383/2022	STATE OF ODISHA DUKHISHYAM DORA	AMULYA RATNA PANDA	// DHARMASALA /213 /2011
		VS	VS	()
135	CRLMC/0002384/2022	STATE OF ODISHA SAUMYA RANJAN PANDA	MD. GOLAM MADANI	// NAYAPALLI P.S. /242 /2016
		VS	VS	()
136	CRLMC/0002385/2022	STATE OF ODISHA JALADHAR PARIDA	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /44 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

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137	CRLMC/0002386/2022	STATE OF ODISHA SATYA BRATA BARAL@NILU VS	PABITRA KUMAR NAYAK VS	// CAPITAL P.S. /281 /2014 ()
138	CRLMC/0002387/2022	STATE OF ODISHA SAROJ KUMAR PARIDA VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /117 /2017 ()
139	CRLMC/0002388/2022	STATE OF ODISHA KRUSHNA CHANDRA PALAI VS	TUSHAR KANTI SATAPATHY VS	// KUMBHARAPARA /333 /2019 ()
140	CRLMC/0002389/2022	SRIRAM CASHEW,PROP. PRASANTA KUMAR SAHOO DHADDU SAMANTARAY VS	ABHAYA KUMAR PARIDA VS	// PIPLI /5 /2016 ()
141	CRLMC/0002390/2022	STATE OF ODISHA RAKSHYA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BARGARH /479 /2022 ()
142	CRLMC/0002391/2022	STATE OF ODISHA JAGANNATH SAHOO VS	RANJITA DHAL VS	// SAHID NAGAR P.S. /510 /2019 ()
143	CRLMC/0002392/2022	STATE OF ODISHA PINTU@PINU SAHOO VS	JYOTIRMAYA SAHOO VS	// RANPUR /225 /2015 ()
144	CRLMC/0002393/2022	STATE OF ODISHA SUSHIL KUMAR MISHRA VS	SIDHARTHA DAS VS	// BOLANGIR TOWN /143 /2021 ()
145	CRLMC/0002394/2022	STATE OF ODISHA JAGAN PRADHAN@TRILOKNATH PRADHAN VS	ARUN KUMAR NAYAK VS	// / /0 ()
146	CRLMC/0002395/2022	STATE OF ODISHA AMIYA RANJAN RAY VS	SANJAY KUMAR DAS 2 VS	// / /0 ()
147	CRLMC/0002396/2022	STATE OF ODISHA BIDHAN CHANDRA BEHERA VS	PRAVASH CHANDRA JENA VS	// REAMAL /163 /2018 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002397/2022	SUDARSAN KHATUA@SUDARSHAN KHATUA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REMUNA /95 /2016 () //
149	CRLMC/0002398/2022	BIJAY LAXMI DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REMUNA /68 /2016 () //
150	CRLMC/0002399/2022	MAMATA ACHARYA VS SUSANTA SEKHAR KAR	SUDEEP KUMAR SARANGI VS	/ /0 () //
151	CRLMC/0002400/2022	MAMATA ACHARYA VS PRAVAT KUMAR KAR	SUDEEP KUMAR SARANGI VS	/ /0 () //
152	CRLMC/0002401/2022	JAYASHREE MEHER VS STATE OF ODISHA(VIG. DEPT.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /109 /2014 () //
153	CRLMC/0002402/2022	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
154	CRLMC/0002403/2022	BIPINI PANDA VS STATE OF ODISHA	RAJLAXMI BISWAL VS	KHAMAR /4 /2015 () //
155	CRLMC/0002404/2022	JAGANNATH MUNDA@SIDU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	/ /0 () //
156	CRLMC/0002405/2022	M/S.TATA STEEL LIMITED VS STATE POLLUTION CONTROL BOARD,BBSR	SARADA PRASANNA SARANGI VS	/ /0 () //
157	CRLMC/0002406/2022	M/S.TATA STEEL LIMITED VS STATE POLLUTION CONTROL BOARD,BBSR	SARADA PRASANNA SARANGI VS	/ /0 () //
158	CRLMP/0001812/2022	URMILA PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
159	CRLMP/0001813/2022	JHUNU MALLICK	SURYAKANTA DASMOHAPATRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001814/2022	PURNA CHANDRA GIRI	KAMADEV MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001815/2022	MADHUSMITA KAR	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001816/2022	UMA BHOI	ACHYUTANANDA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001817/2022	SUBHADARSHINI MOHAPATRA	SASHIBHUSAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001818/2022	DUBARAJ NAIK	RABI NARAYAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001819/2022	BHAGABAN SAHOO	BIBHUTI BHUSAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001820/2022	RASMITA KUMARI NAYAK	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001821/2022	PRASANNA KUMAR ROUSTRAY	SUDARSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000417/2022	PRASHANTA KUMAR DAS	DR. JITENDRA KUMAR LENKA	BALASORE VIGILANCE /3 /2012
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
169	CRLREV/0000418/2022	DILLIP KUMAR SAHU	PARTHA SARATHI DAS	/ /0
		VS	VS	()
		PURNIMA NAIK		//
170	CRLREV/0000419/2022	GAGAN BIHARI BEHERA	DR. JITENDRA KUMAR LENKA	BALASORE VIGILANCE /3 /2012
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000420/2022	STATE OF ODISHA(VIG.) BATAKRUSHNA BEHERA VS	M.A.ALI VS	// DHUSURI /57 /2018 ()
172	FAO/0000346/2022	STATE OF ODISHA CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	RANAJIT KISHAN VS	// // ()
173	FAO/0000347/2022	MIRA SAHOO DIVL. MANAGER, M/S.NATIONAL INSURANCE CO. LTD. VS	PRAMOD KUMAR TRIPATHY VS	// // ()
174	FAO/0000348/2022	RABINDRANATH ROUTRAY MIR IBRAR VS	B.SATPATHY VS	// // ()
175	FAO/0000349/2022	STATE OF ODISHA C. DIRAM VS	DHANANJAYA MUND VS	// // ()
176	LAA/0000038/2022	UNION OF INDIA SWARNALATA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
177	LAA/0000039/2022	ZONE OFFICER KCERCUM L.A.,COLLECTOR,ANANDAPUR PROJECT, SALAPADA BABAJI CHARAN BEBHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
178	LAA/0000040/2022	ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA ARUN KUMAR BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
179	LAA/0000041/2022	ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA BANAMALI BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
180	LAA/0000042/2022	ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA ARUN KUMAR BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
181	LAA/0000043/2022	ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA ARUN KUMAR BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
		ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	LAA/000044/2022	BABAJI CHARAN BEHERA VS ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA	SUBHRANSU BHUSAN MOHANTY VS	// 0
183	LAA/000045/2022	BABAJI CHARAN BEHERA VS ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA	SUBHRANSU BHUSAN MOHANTY VS	// 0
184	LAA/000046/2022	PURNA CHANDRA BEHERA VS ZONE OFFICER CUM L.A.COLLECTOR, ANANDAPUR BARRANGE PROJECT, SALAPADA	SUBHRANSU BHUSAN MOHANTY VS	// 0
185	MACA/0000436/2022	THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CO. LTD. VS JAYANTI SARDAR	PRANESH KUMAR MOHANTY VS	// 0
186	MATA/0000173/2022	SARTHAK PATNAIK VS ALISHA OJHA	BIDYADHAR MANASINGH VS	// 0
187	RPFAM/0000192/2022	PABITRA NARAYAN PATNAIK VS MOUSUMI MOHANTY	DEBASIS MISHRA VS	// 0
188	RPFAM/0000193/2022	RAVI KIRAN MAHAPATRA VS SIGMA DASH	PRASANTA KUMAR SAHOO VS	// 0
189	RPFAM/0000194/2022	SABITA JENA VS KALPATARU JENA	BHABANI SHANKAR DASPARIDA VS	// 0
190	RSA/0000210/2022	SUREN KUMAR PRUSTY VS PARSURAM SAHU	S.S.RAO VS	// 0
191	RVWPET/0000206/2022	SABITA ROUT VS M.D., KALINGA JUTE PRODUCTS PVT. LTD., FULKI NAGAR, DHENKANAL	BHABANI SANKAR TRIPATHY (1) VS	// 0
192	RVWPET/0000207/2022	TAHASILDAR, KHAIRA VS PRADEEP KUMAR MOHANTY	TARUN PATNAIK, ASC VS	// 0
193	RVWPET/0000208/2022	TAHASILDAR, KHAIRA	TARUN PATNAIK, ASC	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RVWPET/0000209/2022	PRADEEP KUMAR MOHANTY TAHASILDAR, KHAIRA	TARUN PATNAIK, ASC	//
		VS	VS	0
195	RVWPET/0000210/2022	PRADEEP KUMAR MOHANTY TAHASILDAR, KHAIRA	TARUN PATNAIK, ASC	//
		VS	VS	0
196	RVWPET/0000211/2022	PRADEEP KUMAR MOHANTY LALAT KISHORE MOHAPATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
197	RVWPET/0000212/2022	SATATE OF ORISSA JANMEJAY ROUTHAY @ RAY	S.D.DAS	//
		VS	VS	0
198	TRP(C)/0000327/2022	ODISHA STATE HOUSING BOARD LAXMI NARAYANA SAMANTARAY	RANJIT MOHANTY	//
		VS	VS	0
199	TRPCRL/0000072/2022	SNIDHARANI MANGARAJ SANGHAMITRA DAS	DR.JANMEJAYA RAY	//0
		VS	VS	0
200	WA/0001162/2022	RAJIB RANJAN DAS DR. BIJAY KUMAR PATTNAIK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
201	WA/0001163/2022	STATE OF ODISHA ROHIT KUMAR BEURA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
202	WA/0001164/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
203	WA/0001165/2022	DASARATHI PATI ROHITA KUMAR BEURA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
204	WA/0001166/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001167/2022	NAROTTAM NAIK SITA ORAM VS STATE OF ODISHA	RAMESH AGARWAL VS	// // 0 //
206	WA/0001168/2022	SATRUGHNA BHUE VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
207	WA/0001169/2022	SURATHA BARIHA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
208	WA/0001170/2022	SARASWATI SABAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
209	WP(C)/0022442/2022	GEETANJALI DEVI VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
210	WP(C)/0022443/2022	PRATIMA PATRO VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
211	WP(C)/0022444/2022	PRANATI PANDA VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
212	WP(C)/0022445/2022	ANUPAMA PANDA VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
213	WP(C)/0022446/2022	NIRUPAMA SAHU VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
214	WP(C)/0022447/2022	PUSPAMALA PRADHAN VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
215	WP(C)/0022448/2022	KALPANA PADHI VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0022449/2022	PRAMODINI PATNAIK VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
217	WP(C)/0022450/2022	BABULA MARTHA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
218	WP(C)/0022451/2022	KAMESWAR GOUDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
219	WP(C)/0022452/2022	SHYAM TUDU VS THE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972, BALASORE	SWAPNIL ROY VS	// 0 //
220	WP(C)/0022453/2022	SHYAM SINGH VS THE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972, BALASORE	SWAPNIL ROY VS	// 0 //
221	WP(C)/0022454/2022	ROPALIN NAYAK VS STATE OF ODISHA	S.P.NATH VS	// 0 //
222	WP(C)/0022455/2022	KALI CHARAN BAIRAGI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
223	WP(C)/0022456/2022	RAJENDRA PRASAD PANDA VS CHIEF MANAGER AND AO., BANK OF BARODA, CUTTACK	RAMESH AGARWAL VS	// 0 //
224	WP(C)/0022457/2022	M/S SUBAS SCIENCE COLLEGE, CHANDAKA INDUSTRIAL AREA, BBSR VS ESIC, BBSR	ROMAN SATHI MISHRA VS	// 0 //
225	WP(C)/0022458/2022	KSHETRAMOHAN SWAIN VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
226	WP(C)/0022459/2022	M/S. SAMPARK BAJAJ, BBSR VS AO., ICICI BANK, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
227	WP(C)/0022460/2022	M/S KORAPUT DAIRY	BIDYALOK MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0022461/2022	AO, PNB, BERHAMPUR GADADHAR MALICK	HIMANSU SEKHAR DEO	//
		VS	VS	0
229	WP(C)/0022462/2022	CEO, TATA POWER CENTRAL ODISHA, BBSR M/S. IRON TRIANGLE LTD.	PRAFULLA KUMAR RATH	//
		VS	VS	0
230	WP(C)/0022463/2022	STATE OF ODISHA ALEKH PUHAN	RAMESH CHANDRA OJHA	//
		VS	VS	0
231	WP(C)/0022464/2022	STATE OF ODISHA KHIRASWARI MEHER @ KHIRESWARI MEHER	SATYABRATA PANDA	//
		VS	VS	0
232	WP(C)/0022465/2022	SUBASH MEHER SASHI KANTA LENKA	PRAFULLA KUMAR RATH	//
		VS	VS	0
233	WP(C)/0022466/2022	STATE OF ODISHA BALARAM KHARA	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
234	WP(C)/0022467/2022	STATE OF ODISHA RITA PATEL	PITAMBAR PANDA	//
		VS	VS	0
235	WP(C)/0022468/2022	STATE OF ODISHA PRADYUMNA KUMAR BEHERA	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
236	WP(C)/0022469/2022	STATE OF ODISHA BHARAT DEEP	PITAMBAR PANDA	//
		VS	VS	0
237	WP(C)/0022470/2022	STATE OF ODISHA ODISHA GRAMYA BANK, BALIKUDA CHHAK BRANCH	ANUROVINDA MOHANTY	//
		VS	VS	0
238	WP(C)/0022471/2022	THE CEO, URBAN OOPERATIVE BANK LTD., CUTTACK DINESH PANIGRAHI	ASHOK KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022472/2022	THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CTC BANSHIDHAR JENA VS STATE OF ODISHA	PRAVASH CH JENA VS	// // 0 //
240	WP(C)/0022473/2022	ANSHUMAN KANUNGO VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
241	WP(C)/0022474/2022	DINESH PANIGRAHI VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN STA, CTC	ASHOK KUMAR ROUT VS	// 0 //
242	WP(C)/0022475/2022	DIBESH PANIGRAHI VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CTC	ASHOK KUMAR ROUT VS	// 0 //
243	WP(C)/0022476/2022	ARUN KUMAR GIRIDHAR VS UNION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //
244	WP(C)/0022477/2022	KAMALAKANTA SAHU VS UCO BANK, BALASORE ZONAL OFFICE	SHANTANU DAS VS	// 0 //
245	WP(C)/0022478/2022	STATE OF ODISHA VS SURASEN SAHOO	DHANANJAYA MUND, AGA VS	// 0 //
246	WP(C)/0022479/2022	ISWAR CHANDRA MARTHA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
247	WP(C)/0022480/2022	SATYABHAMA PANDA VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
248	WP(C)/0022481/2022	DULARI TUDU VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
249	WP(C)/0022482/2022	RUDRAMANI MUKHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022483/2022	STATE OF ODISHA VS SANTOSH KUMAR KANHAR	DHANANJAYA MUND, AGA VS	// 0 //
251	WP(C)/0022484/2022	PREMLAL NAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
252	WP(C)/0022485/2022	NALINI PRABHA PRADHAN VS THE CEO, TPCODL, BBSR	LINGARAJ MOHANTY VS	// 0 //
253	WP(C)/0022486/2022	KHIROD PATI VS STATE OF ODISHA	G.P.MOHANTY VS	// 0 //
254	WP(C)/0022487/2022	GEETANJALI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	WP(C)/0022488/2022	HAREKRUSHNA DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
256	WP(C)/0022489/2022	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	WP(C)/0022490/2022	AJAY KUMAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
258	WP(C)/0022491/2022	RABI NARAYAN MAHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
259	WP(C)/0022492/2022	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
260	WP(C)/0022493/2022	SAMBARI NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
261	WP(C)/0022494/2022	BIDYUT PRABHA MISHRA	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0022495/2022	STATE OF ODISHA CHAKRA KUMURA	NIRANJAN PANDA	//
		VS	VS	0
263	WP(C)/0022496/2022	STATE OF ODISHA BHIMA MAHANTA	DILIP KUMAR SAHU	//
		VS	VS	0
264	WP(C)/0022497/2022	THE CHIEF GM-IN-CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI RAMESH CHANDRA NAYAK	NIRANJAN PANDA	//
		VS	VS	0
265	WP(C)/0022498/2022	STATE OF ODISHA AJAY KUMAR SINHA	DILIP KUMAR SAHU	//
		VS	VS	0
266	WP(C)/0022499/2022	THE CHIEF GM-IN-CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI GITA GANTAYATA	SURJYA NARAYAN SAHU	//
		VS	VS	0
267	WP(C)/0022500/2022	ZONAL MANAGER, UCO BANK, BBSR SWARNALATA DEI @ JENA	MANOJ KUMAR PATI	//
		VS	VS	0
268	WP(C)/0022501/2022	STATE OF ODISHA MONALISA SAHOO	GIRIDHARI SINGH	//
		VS	VS	0
269	WP(C)/0022502/2022	STATE OF ODISHA TIRTHA Sampad GOCHHAYAT	RANJIT MOHANTY	//
		VS	VS	0
270	WP(C)/0022503/2022	STATE OF ODISHA BHAJAMAN MAJHI	BANABIHARI RAY	//
		VS	VS	0
271	WP(C)/0022504/2022	STATE OF ORISSA AKSHYA KUMAR SUNDARAY	SARAT KUMAR ACHARYA	//
		VS	VS	0
272	WP(C)/0022505/2022	STATE OF ODISHA M/S ISPAT ENTERPRISES, SUNDERGARH	SOMA PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022506/2022	NIT, ROURKELA M/S. Z PLUS SURAKHYA SEVA, BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// // ()
274	WP(C)/0022507/2022	SUNITI PATEL VS STATE OF ODISHA	SADASIVA PATRA VS	// () //
275	WP(C)/0022508/2022	JAYARAM NAYAK VS BALARAM SWAIN	KISHORE KUMAR MISHRA VS M/S SARATHI JYOTI MOHANTY, A.PREM	// () //
276	WP(C)/0022509/2022	PRANAYA KISHOR PRADHAN VS BHARATI KARNA @ PRADHAN	BYOMOKESH SAHOO VS	// () //
277	WP(C)/0022510/2022	ODISHA CONSTRUCTION CORP. LTD.,BBSR VS THE CHAIRMAN, DIRECTORATE OF INDUSTRIES-CUM-MSEFC INDUSTRIES, CUTTACK	SUSANTA KUMAR NATH VS	// () //
278	WP(C)/0022511/2022	DEEPAK KUMAR PAHI VS STATE OF ODISHA	M.M.SWAIN VS	// () //
279	WP(C)/0022512/2022	BISWA BIJAYA SINGH BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// () //
280	WP(C)/0022513/2022	SUDHAKAR DWIBEDY VS UNION OF INDIA	SOUMYA MISHRA VS	// () //
281	WP(C)/0022514/2022	RAJDHANI COIR, BBSR VS MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, NAGPUR	RAMACHANDRA PANIGRAHY VS	// () //
282	WP(C)/0022515/2022	K.INDUMATI VS COLLECTOR, RAYAGADA	AMITAV DAS VS	// () //
283	WP(C)/0022516/2022	SIDDHESWAR PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022517/2022	DHRUBA CHARAN KUMBHAR VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
285	WP(C)/0022518/2022	RAMACHANDRA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
286	WP(C)/0022519/2022	KIRAN KUMAR MISHRA VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// 0 //
287	WP(C)/0022520/2022	PARBATI SRICHANDAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
288	WP(C)/0022521/2022	MINATI SWAIN VS CANARA BANK, CHANDIKHOLE BRANCH	AMITAV DAS VS	// 0 //
289	WP(C)/0022522/2022	NILAMANI DAS VS STATE BANK OF INDIA, KHURDA	SUBHANKAR ROUT VS	// 0 //
290	WP(C)/0022523/2022	RAMA CHANDRA PARIDA VS CUTTACK CENTRAL CO OPERATIVE BANK LTD. , CUTTACK	B.S.TRIPATHY 1 VS	// 0 //
291	WP(C)/0022524/2022	PUSPALATA BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
292	WP(C)/0022525/2022	ANANTA CHARAN DIGAR VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
293	WP(C)/0022526/2022	MINAKETAN PANDA VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
294	WP(C)/0022527/2022	LAXMIDHAR MAJHI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
295	WP(C)/0022528/2022	BIKRAM BEHERA	P.K.ROUT	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022529/2022	NARENDRA CHANDRA BEHERA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		THE CHAIRMAN, ORISSA FOREST DEVELOPMENT CORP. LTD., BBSR		//
297	WP(C)/0022530/2022	BHASKAR DASH	P.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022531/2022	KULABHA BHUYAN	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0022532/2022	LOKANATH PRADHAN	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		CHIEF LABOUR COMMISSIONER (CENTRAL), BBSR		//
300	WP(C)/0022533/2022	BRUNDABATI MOHANTY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022534/2022	SHANTILATA PRADHAN	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022535/2022	JASOMATI JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0022536/2022	BIMALA JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022537/2022	CHIRANJEET JENA @ CHIRANJIT	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0022538/2022	DEBANANDA MAITY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022539/2022	JAGADISWAR JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022540/2022	STATE OF ODISHA SARASWATI BHUYAN VS	JAYANTA KUMAR MAJHI VS	// // ()
308	WP(C)/0022541/2022	STATE OF ODISHA MALATI MOHANTY VS	BIBEKANANDA BHUYAN VS	// // ()
309	WP(C)/0022542/2022	STATE OF ODISHA RAGHABA KUMAR MISHRA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // ()
310	WP(C)/0022543/2022	STATE OF ODISHA JITENDRA DASH VS	BIBEKANANDA BHUYAN VS	// // ()
311	WP(C)/0022544/2022	STATE OF ODISHA KUNILATA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()
312	WP(C)/0022545/2022	STATE OF ODISHA BHAJAMAN SAHU VS	SHARMISTHA SAMAL VS	// // ()
313	WP(C)/0022546/2022	STATE OF ORISSA BHABAGRAHI PALLAI VS	SHARMISTHA SAMAL VS	// // ()
314	WP(C)/0022547/2022	STATE OF ORISSA UPENDRA KUMAR PADHY VS	SHARMISTHA SAMAL VS	// // ()
315	WP(C)/0022548/2022	STATE OF ODISHA KISHOR CHANDRA PALLAI VS	SHARMISTHA SAMAL VS	// // ()
316	WP(C)/0022549/2022	STATE OF ORISSA SWARUP RANJAN MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
317	WP(C)/0022550/2022	STATE OF ODISHA KUMUDANANDA PATTANAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022551/2022	PUSPALATA NAYAK @ ROUL VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
319	WP(C)/0022552/2022	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0022553/2022	SURENDRANATH NAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0022554/2022	KAILASH CHANDRA MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0022555/2022	MANJUSHREE MISHRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0022556/2022	KAILASH CHANDRA KHUNTIA VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //
324	WP(C)/0022557/2022	DHIRENDRA NATH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0022558/2022	RAMESH CHANDRA CHOUDHURY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0022559/2022	NARENDRA KUMAR KHUNTIA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
327	WP(C)/0022560/2022	K.SUJATA KUMARI SUBUDHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0022561/2022	BANKIM CHARAN SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
329	WP(C)/0022562/2022	NIROJ KUMAR BEHERA	RAMA CHANDRA JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022563/2022	SUCHITRA TRIPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0022564/2022	PRAMOD KUMAR BISHOYI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022565/2022	PRAKASH KUMAR SWAIN	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022566/2022	GITANJALI MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0022567/2022	SIMANCHALA JENA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0022568/2022	M/S JAGANNATH STORE, DHENKANAL	ASIT KUMAR DASH	//
		VS	VS	0
		UNIION OF INDIA		//
336	WP(C)/0022569/2022	PUSPAMANI PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0022570/2022	GOBARDHAN PRASAD DALAI	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0022571/2022	PITILI SOREN	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0022572/2022	SUNANDA KUMARI PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022573/2022	GOBINDA CHANDRA DAS	MAHESH SETHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022574/2022	STATE OF ORISSA RATNAMALA MISHRA VS	SHARMISTHA SAMAL VS	// // 0
342	WP(C)/0022575/2022	STATE OF ODISHA LAXMIKANTA BISWAL VS	ACHYUTANANDA PATTANAİK VS	// // 0
343	WP(C)/0022576/2022	STATE OF ODISHA KAILASINI BHATAACHARYA VS	LAXMIKANTA MOHANTY VS	// // 0
344	WP(C)/0022577/2022	STATE OF ORISSA GOURI SANKAR PANDA VS	SHARMISTHA SAMAL VS	// // 0
345	WP(C)/0022578/2022	STATE OF ODISHA M/S. SREE METALIKS LTD. VS	SIDHARTHA RAY VS	// // 0
346	WP(C)/0022579/2022	COMMISSIONER OF CT AND GST, ODISHA KAMESWAR MOHANTY VS	SHARMISTHA SAMAL VS	// // 0
347	WP(C)/0022580/2022	STATE OF ODISHA SARAT KUMAR DASH VS	H.N.TRIPATHY VS	// // 0
348	WP(C)/0022581/2022	THE TERRITORY MANAGER (LPG), BPCL, BBSR PRAKASH CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // 0
349	WP(C)/0022582/2022	STATE OF ODISHA PRASAN KUMAR DAS VS	GOPINATH MISHRA VS	// // 0
350	WP(C)/0022583/2022	STATE OF ODISHA SUSHREE SMITA ROUT VS	SATYABRATA MOHANTY VS	// // 0
351	WP(C)/0022584/2022	THE JUDGE FAMILY COURT, JAJPUR KHIRODA CHANDRA ROUT VS	S.P.NATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022585/2022	KISHOR KUMAR RAJPUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
353	WP(C)/0022586/2022	BHARATI DASH VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
354	WP(C)/0022587/2022	RASHMI RANJAN JOSHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
355	WP(C)/0022588/2022	SK. TAMIJUDDIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
356	WP(C)/0022589/2022	SANTOSH MIRIG VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
357	WP(C)/0022590/2022	BAIDHAR BAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
358	WP(C)/0022591/2022	BISHNU CHARAN JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
359	WP(C)/0022592/2022	KANIKA GRAMPANCHAYAT, SUNDARGARH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
360	WP(C)/0022593/2022	BIPRABARA SAHU VS STATE OF ODISHA	RANJITA DHAL VS	// 0 //
361	WP(C)/0022594/2022	BANALA SRILATA @ B.SRILATA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
362	WP(C)/0022595/2022	M/S APPOLLO CLINIC SPECIMENS HOLDINGS LTD., VS STATE OF ODISHA	BEISHAMP SIRMARMA VS	// 0 //
363	WP(C)/0022596/2022	PREM CHAND GUPTA	PRAFULLA KUMAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0022597/2022	ABRAHIM MALLIK	TAPAS KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022598/2022	M/S NILACHAL REFRACTORIES LTD., BBSR	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMNR., CT AND GST, ODISHA		//
366	WP(C)/0022599/2022	SAROJ KUMAR DASH	SUBHAM SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022600/2022	LAXMIDHAR SWAIN	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022601/2022	SRIDHAR NAYAK	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022602/2022	ANANTA CHARAN BEHERA	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022603/2022	BIJAY NAG	DEBABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022604/2022	DEBASIS PADHY	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022605/2022	RANJANBALA PATI	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		TAHASILDAR, BALIPATNA, BBSR		//
373	WP(C)/0022606/2022	LOKANATH SAHU	BIMBISAR DASH	//
		VS	VS	0
		ODISHA GRAMYA BANK, GANDAMUNDA, BBSR		//
374	WP(C)/0022607/2022	HARIHAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022608/2022	STATE OF ODISHA PRASANT KUMAR SENAPATI VS	JAYDEEP PAL VS	// // ()
376	WP(C)/0022609/2022	STATE OF ORISSA RACHANNA KANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0022610/2022	STATE OF ODISHA SUSIM KANTI MOHANTY VS	LALIT KUMAR MAHARANA VS	// // ()
378	WP(C)/0022611/2022	STATE OF ODISHA NIRANJAN ROUT VS	AMITABH MISHRA VS	// // ()
379	WP(C)/0022612/2022	UNION OF INDIA SAILABALA RATH VS	BISWARANJAN PARAMGURU VS	// // ()
380	WP(C)/0022613/2022	STATE OF ODISHA NIRANJAN ROUT VS	AMITABH MISHRA VS	// // ()
381	WP(C)/0022614/2022	UNION OF INDIA DR.SHAKTI PRASAD SAHOO VS	S.P.MISRA VS	// // ()
382	WP(C)/0022615/2022	SWARNA PRAVA SAHU MAMATA PRAHARAJ VS	BISWARANJAN PARAMGURU VS	// // ()
383	WP(C)/0022616/2022	STATE OF ODISHA NIRANJAN ROUT VS	AMITABH MISHRA VS	// // ()
384	WP(C)/0022617/2022	UNION OF INDIA KAILASH CHANDRA KAR VS	BISWARANJAN PARAMGURU VS	// // ()
385	WP(C)/0022618/2022	STATE OF ODISHA SWARNALATA MAHAPATRO VS	KURESH PRASAD DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0022619/2022	SUSANTA KUMAR PANDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //
387	WP(C)/0022620/2022	SATISH KUMAR DEHURI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //
388	ABLAPL/0010762/2022	MANOJ KUMAR BEHERA @ MILU VS STATE OF ODISHA	SOUMYA MISHRA VS	KEONJHAR SADAR /319 /2022 () //
389	ABLAPL/0010763/2022	RABINDRA CHANDAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /323 /2022 () //
390	ABLAPL/0010764/2022	BANSIDHAR DALAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JALESWAR /309 /2022 () //
391	ABLAPL/0010765/2022	BAPI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GONDIA /8 /2022 () //
392	ABLAPL/0010766/2022	JANMANJAY DEO @ MUSU VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /181 /2022 () //
393	ABLAPL/0010767/2022	SK. SAGIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
394	ABLAPL/0010768/2022	NILAMANI PRADHAN VS STATE OF ODISHA	SANJEEV UDGATA VS	MAHILA PS SAMBALPUR /68 /2022 () //
395	ABLAPL/0010769/2022	BAPU @ SANJAY KUMAR TRIPATHY @ SANJEEV TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /292 /2022 () //
396	ABLAPL/0010770/2022	RAMA KRUSHNA SAHU @ KALIA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /114 /2022 () //
397	ABLAPL/0010771/2022	PRAFULLA KUMAR NAYAK	AMLAN SHAKTI PAUL	BAGHAMARI /103 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0010772/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO	ANUGRAHA NARAYAN SAMANTARAY	// DHENKANAL SADAR /377 /2022
		VS	VS	()
399	ABLAPL/0010773/2022	STATE OF ODISHA SWAPNARANI PADHI	SATYANARAYAN MISHRA	// PIRAHAT P.S /109 /2022
		VS	VS	()
400	ABLAPL/0010774/2022	STATE OF ODISHA NIKUNJA SAHU @ PAPU SAHU	PARTHA SARATHI NAYAK	// ANGUL SADAR PS /635 /2022
		VS	VS	()
401	ABLAPL/0010775/2022	STATE OF ODISHA SUBHA SANKHA MOHANTY	ARJEET MISHRA	// KOREI /266 /2022
		VS	VS	()
402	ABLAPL/0010776/2022	STATE OF ODISHA GANESH BEHERA	SAMBEET PATTANAYAK	// PIPLI /422 /2022
		VS	VS	()
403	ABLAPL/0010777/2022	STATE OF ODISHA ABHIRAM MALIK	DURGA PRASAD DHAL	// PATTAMUNDAI /385 /2022
		VS	VS	()
404	ABLAPL/0010778/2022	STATE OF ODISHA MAMATA SETHI	RAMAKANTA PANDA	// BALIAPAL /179 /2022
		VS	VS	()
405	ABLAPL/0010779/2022	STATE OF ODISHA MINAKETAN BEHERA	SMRUTI RANJAN ROUT	// / /0
		VS	VS	()
406	ABLAPL/0010780/2022	STATE OF ODISHA BALMIKI @ BALMIKA KHANDAGIRI	BISWAJIT RANJAN TRIPATHY	// BOUDH /303 /2021
		VS	VS	()
407	ABLAPL/0010781/2022	STATE OF ODISHA SANDHYA SHREE ARATI SAHOO	SMRUTI RANJAN ROUT	// MAHANGA /219 /2022
		VS	VS	()
408	ABLAPL/0010782/2022	STATE OF ODISHA DR. PRATAP PANDA	PRSANTA KUMAR SAHOO	// MALGODOWN /278 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010783/2022	STATE OF ODISHA SAMSER ALLI @ SAMSHER ALI @ S.ALI VS	TIRTH KUMAR SAHU VS	// SUNDARGARH TOWN /304 /2022 ()
410	ABLAPL/0010784/2022	STATE OF ODISHA PRABIN KUMAR JENA VS	BHABANI PRASAD SAMAL VS	// PAHALA /37 /2022 ()
411	ABLAPL/0010785/2022	STATE OF ODISHA ABOTHULA NAGARAJU VS	SAROJ KUMAR PADHY VS	// KUAKHIA /356 /2021 ()
412	ABLAPL/0010786/2022	STATE OF ODISHA KAUSHALYA TARAI VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /342 /2022 ()
413	ABLAPL/0010787/2022	STATE OF ODISHA KESHAB PARIDA VS	ARJEET MISHRA VS	// KOREI /187 /2022 ()
414	ABLAPL/0010788/2022	STATE OF ODISHA HARIHAR MALLICK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /372 /2022 ()
415	ABLAPL/0010789/2022	STATE OF ODISHA KAMAL KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /381 /2022 ()
416	ABLAPL/0010790/2022	STATE OF ODISHA SAJU @ SK. SAMEEM VS	CHHABI BEHERA VS	// NAYAPALLI P.S. /540 /2022 ()
417	ABLAPL/0010791/2022	STATE OF ODISHA DINESH BISWAS VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /212 /2020 ()
418	ABLAPL/0010792/2022	STATE OF ODISHA JEETENDRA JHA VS	PRIYA RANJAN SINGH VS	// BARBIL /58 /2010 ()
419	ABLAPL/0010793/2022	ASST. DIRECTOR, DIRECTORATE OF ENFORCEMENT, GOI, KHURDA PABITRA SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// DELANGA /224 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010794/2022	BIJAY DALEI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /225 /2022 () //
421	ABLAPL/0010795/2022	PRAKASH CHANDRA GOCHHAYAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /121 /2022 () //
422	ABLAPL/0010796/2022	KALIA PRUSTI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /456 /2022 () //
423	ABLAPL/0010797/2022	RATNAKAR NAIK @ RATNAKAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /22 /2019 () //
424	ABLAPL/0010798/2022	KALAM MAHAMMAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	DELANGA /232 /2022 () //
425	ABLAPL/0010799/2022	SABAN KHAN @ SK. SAHABAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHALLIKOTE /470 /2022 () //
426	ABLAPL/0010800/2022	RANJITA SINGH RANA VS STATE OF ODISHA	RONALISA PRADHAN VS	DELANGA /223 /2022 () //
427	ABLAPL/0010801/2022	SUNIL KUMAR PAHADASINGH VS STATE OF ODISHA	RONALISHA PRADHAN VS	DELANGA /223 /2022 () //
428	ABLAPL/0010802/2022	PARSHU @ PARSHURAM PRADHAN VS STATE OF ODISHA	RONALISA PRADHAN VS	JATNI P.S. /297 /2022 () //
429	ABLAPL/0010803/2022	SANTOSH PARIDA @ BAIDHAR PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /14 /2010 () //
430	ABLAPL/0010804/2022	BIJU @ BIJAY KUMAR PRADHAN VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /297 /2022 () //
431	ABLAPL/0010805/2022	KAILASH KUMAR ROUTARAY	RONALISHA PRADHAN	DELANGA /223 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010806/2022	STATE OF ODISHA RABINDRA BEHERA @ PHAMPAN	RONALISA PRADHAN	// DELANGA /223 /2022
		VS	VS	()
433	ABLAPL/0010807/2022	STATE OF ODISHA MANAS BEHERA	RONALISA PRADHAN	// DELANGA /223 /2022
		VS	VS	()
434	ABLAPL/0010808/2022	STATE OF ODISHA JAGANNATH PRADHAN @ JAGA	RONALISA PRADHAN	// JATNI P.S. /297 /2022
		VS	VS	()
435	ABLAPL/0010809/2022	STATE OF ODISHA BUNU MANGARAJ @ SUSANTA KUMAR MANGARAJ	RONALISA PRADHAN	// JATNI P.S. /177 /2022
		VS	VS	()
436	ABLAPL/0010810/2022	STATE OF ODISHA RAJU @ DUSMANTA PRADHAN	RONALISA PRADHAN	// JATNI P.S. /297 /2022
		VS	VS	()
437	ABLAPL/0010811/2022	STATE OF ODISHA PARESH CHANDRA RATH	JYOTIRMAYA SAHOO	// BAIDYANATHPUR /298 /2021
		VS	VS	()
438	ABLAPL/0010812/2022	STATE OF ODISHA JASHOBANTA SAHU	MAHES DAS	// BASUDEVPUR /370 /2022
		VS	VS	()
439	ABLAPL/0010813/2022	STATE OF ODISHA PRITHIRAJ NAYAK	MAHES DAS	// BASUDEVPUR /369 /2022
		VS	VS	()
440	ABLAPL/0010814/2022	STATE OF ODISHA BAIDEHI MOHAPATRA	KABIRAJ PRADHAN	// CHANDAPUR /116 /2022
		VS	VS	()
441	ABLAPL/0010815/2022	STATE OF ODISHA SATABIR KUMAR BISWAS	SIDDHARTH GOUTAM DAS	// BAIDYANATHPUR /295 /2022
		VS	VS	()
442	ABLAPL/0010816/2022	STATE OF ODISHA NARAYAN DASH	PRONOY MOHANTY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010817/2022	STATE OF ODISHA ABHIRAM @ ABHIMANYU MALLIK VS	UDIT RANJAN JENA VS	// BINJHARPUR /218 /2022 ()
444	ABLAPL/0010818/2022	STATE OF ODISHA KUNJA BIHARI MOHAPATRA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE TOWN /215 /2022 ()
445	ABLAPL/0010819/2022	STATE OF ODISHA LUSI FATEMA @ PARBEEN VS	SANDEEP RAJ PANDA VS	// BALASORE TOWN /197 /2019 ()
446	ABLAPL/0010820/2022	STATE OF ODISHA MAHADEBA DAS VS	ALOK PRASAD NANDA VS	// DHENKANAL SADAR /76 /2015 ()
447	ABLAPL/0010821/2022	STATE OF ODISHA K.PURUSHOTTAM VS	SANJIB KUMAR BHANJADEO VS	// GRAM GANJAM /90 /2022 ()
448	ABLAPL/0010822/2022	STATE OF ODISHA SAROJ KUMAR SAHU VS	SWAYAMPRAVA DASH VS	// GOCHHAPADA /81 /2022 ()
449	ABLAPL/0010823/2022	STATE OF ODISHA BHAGABAN HARIJAN VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /93 /2017 ()
450	ABLAPL/0010824/2022	STATE OF ODISHA NARENDRA KHATUA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /11 /2022 ()
451	ABLAPL/0010825/2022	STATE OF ODISHA JANARANJAN SAMANTARAY VS	AMLAN SHAKTI PAUL VS	// //0 ()
452	ABLAPL/0010826/2022	STATE OF ODISHA MUNA @ NISHIKANTA BEHERA VS	JAYADEBA BEHERA VS	// BANSADA /292 /2022 ()
453	ABLAPL/0010827/2022	STATE OF ODISHA HEMANTA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// MAHANGA /238 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010828/2022	GOURI SHANKAR DASH VS STATE OF ODISHA	BALARAM NAYAK VS	JHARSUGUDA SADAR /183 /2022 () //
455	ABLAPL/0010829/2022	TAPAS KUMAR MALLA VS STATE OF ODISHA	SABYASACHI MISHRA VS	ANGUL SADAR PS /598 /2022 () //
456	ABLAPL/0010830/2022	PUSPALATA SAHOO VS STATE OF ODISHA	R.K.SAMANTASINGHAR VS	ANANDAPUR /210 /2022 () //
457	ABLAPL/0010831/2022	SURESH KUMAR AGRAWAL VS STATE OF ODISHA	CHANDAN KUMAR DEY VS	/ /0 () //
458	ABLAPL/0010832/2022	JYOTI PRAKASH SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALASORE TOWN /168 /2022 () //
459	ABLAPL/0010833/2022	NIRANJAN JANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /7 /2022 () //
460	ABLAPL/0010834/2022	MRUTYUNJAYA JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /266 /2022 () //
461	ABLAPL/0010835/2022	SAROJ KUMAR BAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BADACHANA /364 /2020 () //
462	ABLAPL/0010836/2022	LAMBODAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /255 /2017 () //
463	ABLAPL/0010837/2022	KALI CHARAN TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ASKA /517 /2022 () //
464	ABLAPL/0010838/2022	AJAR UDDIN MAHAMMAD @ AZHARUDDIN MAHAMMAD VS STATE OF ODISHA	SURESWAR SAHOO VS	DELANGA /232 /2022 () //
465	ABLAPL/0010839/2022	KALU JAGADEV @ JAYNARAYAN JAGADEV	PRAVASH CHANDRA JENA	SATYABADI /192 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010840/2022	STATE OF ODISHA PRADIP KUMBHAR	AMITABH PRADHAN	// KHETRARAJPUR /234 /2022
		VS	VS	()
467	ABLAPL/0010841/2022	STATE OF ODISHA SK. ABDUL ASIQUE	SATYA NARAYAN MISHRA (4)	// BHADRAK TOWN /171 /2022
		VS	VS	()
468	ABLAPL/0010842/2022	STATE OF ODISHA RAMAKRUSHNA TAREI	JYOTIRMAYA SAHOO	// KHALLIKOTE /434 /2022
		VS	VS	()
469	ABLAPL/0010843/2022	STATE OF ODISHA NITISH PRASAD	AMITABH MISHRA	// MAHILA (BERHAMPUR) /53 /2022
		VS	VS	()
470	ABLAPL/0010844/2022	STATE OF ODISHA RAKESH DELAI	CHANDAN SAMANTARAY	// SAHADEV KHUNTA /159 /2021
		VS	VS	()
471	ABLAPL/0010845/2022	STATE OF ODISHA PRATAP CHANDRA SAHOO	PRAFULLA KUMAR RATH	// PATKURA /263 /2022
		VS	VS	()
472	ABLAPL/0010846/2022	STATE OF ODISHA KALU BHOL @ JANMEJAY BHOL	AMLAN SHAKTI PAUL	// JANKIA P.S. /296 /2022
		VS	VS	()
473	ABLAPL/0010847/2022	STATE OF ODISHA KANTHA @ KANTHESWAR JENA	SHUBHENDU KUMAR PARIDA	// KENDRAPARA SADAR /650 /2021
		VS	VS	()
474	ABLAPL/0010848/2022	STATE OF ODISHA Y. PAREMESWAR RAO	SANTOSH KUMAR MAHANTY	// BERHAMPUR TOWN /227 /2022
		VS	VS	()
475	ABLAPL/0010849/2022	STATE OF ODISHA PRASANTA KUMAR NATH	SUSANTA KUMAR NATH	// MAHILA P.S. BUXIBAZAR /100 /2022
		VS	VS	()
476	ABLAPL/0010850/2022	STATE OF ODISHA NANTU @ SHISHIR JENA	CHANDAN SAMANTARAY	// SAHADEV KHUNTA /264 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010851/2022	STATE OF ODISHA BASANTI PALEI VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()
478	ABLAPL/0010852/2022	STATE OF ODISHA PITAMBAR NATH VS	SUSANTA KUMAR NATH VS	// MAHILA P.S. BUXIBAZAR /100 /2022 ()
479	ABLAPL/0010853/2022	STATE OF ODISHA JAYANTI BANARA VS	SUSHANTA KU. JOSHI VS	// BARBIL /15 /2021 ()
480	ABLAPL/0010854/2022	STATE OF ODISHA BARSHA BEHURIA @ MANISHA BEHURIA @ MANISHA BEHURIA VS	SIBANATHA DAS VS	// BARBIL /195 /2022 ()
481	ABLAPL/0010855/2022	STATE OF ODISHA MITTENDRA BHUYAN VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
482	ABLAPL/0010856/2022	STATE OF ODISHA SK. HASIBUL VS	CHANDAN SAMANTARAY VS	// SAHADEV KHUNTA /266 /2022 ()
483	ABLAPL/0010857/2022	STATE OF ODISHA MURLIDHAR JENA VS	SHIB SHANKAR MOHANTY VS	// BALIPATNA /29 /2021 ()
484	ABLAPL/0010858/2022	STATE OF ODISHA BABULU NAIK @ BABLU NAIK VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /564 /2022 ()
485	ABLAPL/0010859/2022	STATE OF ODISHA LOPINTI PABITRA REDDY VS	SANJIT MISHRA VS	// KHANDAGIRI P.S. /433 /2022 ()
486	ABLAPL/0010860/2022	STATE OF ODISHA SK. ENATULLAH @ SK. PHULBABU VS	SK. ZAFARULLA VS	// / /0 ()
487	ABLAPL/0010861/2022	UNION OF INDIA FAKRUDDIN KHAN VS UNION OF INDIA	SK. ZAFARULLA VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010862/2022	ATANU KUMAR JENA @ DUDULU JENA VS STATE OF ODISHA	SARAT KUMAR JENA VS	NIHALPRASAD /141 /2020 () //
489	ABLAPL/0010863/2022	MD.MAKTAR VS STATE OF ODISHA	RAZIA KULSUM VS	MAHILA P.S. BUXIBAZAR /65 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :30/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2022 OTAPL/2/2022	THE COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND REVENUE, PATAKCHIMANKA, SR.S.C.(GST, CE AND C	REVENUE, PATAKCHIMANKA, SR.S.C.(GST, CE AND C
2	46/2022 OJC/4493/2000	SMT.PARBATI PADHI-MP	M/S.R.K.MOHANTY
3	47/2022 OJC/4493/2000	SMT.PARBATI PADHI-MP	M/S.R.K.MOHANTY
4	48/2022 OJC/4493/2000	SMT.PARBATI PADHI-MP	M/S.R.K.MOHANTY
5	74/2022 TRPCRL/72/2022	SANGHAMITRA DAS-MP	DR.JANMEJAYA RAY
6	123/2022 LAA/38/2022	SWARNALATA BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
7	124/2022 LAA/72/2017	NALINI PRABHA PATEL-MP	M/S.SHIBANI SHANKAR PRADHAN
8	125/2022 LAA/72/2017	NALINI PRABHA PATEL-MP	M/S.SHIBANI SHANKAR PRADHAN
9	126/2022 LAA/72/2017	NALINI PRABHA PATEL-MP	M/S.SHIBANI SHANKAR PRADHAN
10	127/2022 LAA/39/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
11	128/2022 LAA/40/2022	ARUN KUMAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
12	129/2022 LAA/41/2022	BANAMALI BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
13	130/2022 LAA/42/2022	ARUN KUMAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
14	131/2022 LAA/43/2022	ARUN KUMAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
15	132/2022 LAA/44/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
16	133/2022 LAA/45/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
17	134/2022 LAA/46/2022	PURNA CHANDRA BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
18	135/2022 LAA/9/2020	THE LAND ACQUISITION AUTHORITY, ZONE OFFICER,DEOGARH-MP	
19	163/2022 CMAPL/405/2022	BHASKAR MOHARANA-MP	Manoj Kumar Nayak
20	164/2022 CMAPL/409/2022	KANCHAN SAHOO-MP	SHIBA PRASAD BEHERA
21	190/2022 MATA/173/2022	SARTHAK PATTNAIK-MP	BIDYADHAR MANASINGH
22	191/2022 MATA/31/2022	SATABDI PRADHAN-MP	RAMESH AGARWAL
23	208/2022 RVWPET/60/2022	JYOTI SANKAR PANDA-MP	DEVASHIS PANDA
24	209/2022 RVWPET/207/2022	TAHASILDAR, KHAIRA-MP	TARUN PATNAIK, ASC
25	210/2022 RVWPET/208/2022	TAHASILDAR, KHAIRA-MP	TARUN PATNAIK, ASC
26	211/2022	TAHASILDAR, KHAIRA-MP	TARUN PATNAIK, ASC

27	RVWPET/209/2022 212/2022	TAHASILDAR, KHAIRA-MP	TARUN PATNAIK, ASC
28	RVWPET/210/2022 264/2022	RAVI KIRAN MAHAPATRA-MP	PRASANTA KUMAR SAHOO
29	RPFAM/193/2022 309/2022	BHAGABAN SAHOO-MP	BIBHUTI BHUSAN PANDA
30	CRLMP/1819/2022 371/2022	KANITHI SAUJANYA-MP	PRASANNA KUMAR MISHRA
31	TRP(C)/312/2022 522/2022	MIR IBRAR-MP	B.SATPATHY
32	FAO/348/2022 523/2022	CHITTA RANJAN BARIK-MP	
33	FAO/521/2018 569/2022	PRASHANTA KUMAR DAS-MP	DR. JITENDRA KUMAR LENKA
34	CRLREV/417/2022 570/2022	PRASHANTA KUMAR DAS-MP	DR. JITENDRA KUMAR LENKA
35	CRLREV/417/2022 571/2022	DILLIP KUMAR SAHU-MP	PARTHA SARATHI DAS
36	CRLREV/418/2022 572/2022	GAGAN BIHARI BEHERA-MP	DR. JITENDRA KUMAR LENKA
37	CRLREV/419/2022 573/2022	GAGAN BIHARI BEHERA-MP	DR. JITENDRA KUMAR LENKA
38	CRLREV/419/2022 881/2022	MAHESWAR POI-MP	M/S.TRILOCHAN PANIGRAHI
39	WPC(OAC)/3321/2015 882/2022	SUSANTA KUMAR PANDA-MP	
40	WPC(OAC)/4149/2016 883/2022	PRAKASH CHANDRA PATRA-MP	
41	WPC(OAC)/2351/2008 884/2022	DILLIP KUMAR NAIK-MP	
42	WPC(OAC)/4762/2015 885/2022	PARAMANANDA SWAIN-MP	M/S SURENDRA NAIK KAR
43	WPC(OAC)/3637/2017 886/2022	SRI SITAKANTA MOHANTA-MP	M/S BIMBISAR DASH
44	WPC(OAC)/4020/2013 890/2022	VICE CHANCELLOR,MAHARAJA SRIRAM CHANDRA BHASINJEE UNIVERSITY-MP	
45	CMP/852/2022 891/2022	SUBRAT BAG-MP	DHARMENDRA SETHY
46	CMP/853/2022 892/2022	MANAS KUMAR DAS-MP	BIBHUTI BHUSAN MISHRA
47	CMP/796/2022 893/2022	NIHAR RANJAN DASH-MP	LINGARAJ SARANGI
48	CMP/854/2022 894/2022	MAHESWAR PRADHAN-MP	M/S.TANMAY MISHRA
49	RSA/291/2016 895/2022	RAMA CH. ROUT-MP	M/S. N.C.PATI
50	RSA/433/2003 896/2022	RAMA CH. ROUT-MP	M/S. N.C.PATI
51	RSA/433/2003 896/2022	RAMA CH. ROUT-MP	M/S. N.C.PATI
52	RSA/433/2003 897/2022	RAMA CH. ROUT-MP	M/S. N.C.PATI
53	RSA/433/2003 898/2022	SITANATH SAHOO-MP	M/S.YIVEKANANDA JENA
54	RSA/133/2019 899/2022	SITANATH SAHOO-MP	M/S.YIVEKANANDA JENA
55	RSA/133/2019 900/2022	SITANATH SAHOO-MP	M/S.YIVEKANANDA JENA
56	RSA/133/2019 901/2022	SUREN KUMAR PRUSTY-MP	S.S.RAO
57	RSA/210/2022 902/2022	MOCHIRAM MOHANTA-MP	SABITA RANJAN PATTNAIK
	RSA/331/2018		

58	950/2022 MACA/277/2003	HIRAMANI SETHI-MP	
59	951/2022 MACA/436/2022	THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CORPORATION	PRAKASH KUMAR MOHANTY
60	1327/2022 ABLAPL/6895/2022	AJAY BEHERA-MP	
61	1328/2022 ABLAPL/11884/2019	NILAMANI SAHOO-MP	
62	1329/2022 ABLAPL/4818/2020	MANA GOUDA-MP	
63	1330/2022 ABLAPL/187/2022	ARTTATRANA MAHARANA-MP	
64	1331/2022 ABLAPL/8928/2022	HEMANTA SENAPATI-MP	
65	1332/2022 ABLAPL/9793/2020	UTTAM SETHY-MP	
66	1333/2022 ABLAPL/4874/2022	TULU @ TRINATH SAHOO-MP	PRASANTA KUMAR SAHOO
67	1334/2022 ABLAPL/10063/2020	AJAYA BHOLA @ AJAY BHOLA-MP	RAJENDRA N.ROUT
68	1335/2022 ABLAPL/6630/2022	RANJAN KUMAR SINGH-MP	
69	1336/2022 ABLAPL/10843/2022	NITISH PRASAD-MP	AMITABH MISHRA
70	1337/2022 ABLAPL/2397/2022	BABUL DASH@ JYOTIPRAKASH@JYOTI PRAKASH DAS-MP	
71	1338/2022 ABLAPL/1878/2020	PRASANTA KUMAR PADHI-MP	
72	1339/2022 ABLAPL/264/2022	SASADHAR SAHOO-MP	
73	1340/2022 ABLAPL/6377/2022	BABALU @ BABULU @ BABRUBAHAN KARNA-MP	
74	1341/2022 ABLAPL/1736/2022	CHITRASEN BADANAYAK-MP	
75	1342/2022 ABLAPL/8792/2022	PRABHAT KUMAR SWAIN-MP	
76	1343/2022 ABLAPL/10042/2022	BHIMASEN SUBUDHI-MP	
77	1344/2022 ABLAPL/8764/2022	HADIBANDHU SAMAL-MP	
78	1345/2022 ABLAPL/8634/2022	PRASANTA KUMAR MAHANTA-MP	
79	1346/2022 ABLAPL/9114/2022	SK. ABDUL AZIM-MP	
80	1347/2022 ABLAPL/8487/2018	BABUNA KORKARA-MP	
81	1348/2022 ABLAPL/4816/2022	SANJAYA SWAIN-MP	
82	1349/2022 ABLAPL/5261/2021	SUBHA THAPA-MP	SURYAKANTA DWIBEDI
83	1350/2022 ABLAPL/8931/2022	CHAGALA BATTA-MP	
84	1351/2022 ABLAPL/4589/2022	SUCHITRA BISOYI @ MOHANTY-MP	SUSANTA SEKHAR MOHAPATRA, D.PANDA, A.P.RATI
85	1352/2022 ABLAPL/10109/2022	BHAGABAN BISWAL-MP	
86	1381/2022 CRLA/729/2022	SUKANTA SETHI-MP	BIKRAM CHANDRA GHADEI
87	1382/2022 CRLA/729/2022	SUKANTA SETHI-MP	BIKRAM CHANDRA GHADEI
88	1383/2022 CRLA/137/2022	SANTOSH KUMAR NAYAK-MP	RAJIB LOCHAN PATTNAIK
89	1384/2022	BAISHNABA @ BAISTAMBA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO

90	CRLA/731/2022 1385/2022	BAISHNABA @ BAISTAMBA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
91	CRLA/731/2022 1386/2022	RAJESH KUMAR BARIK @ PINTU-MP	DINESH KUMAR PATRA
92	CRLA/716/2022 1387/2022	RAJESH KUMAR BARIK @ PINTU-MP	DINESH KUMAR PATRA
93	CRLA/716/2022 1388/2022	RINKU MAGAR-MP	BASANTA KUMAR DAS
94	CRLA/733/2022 1389/2022	RINKU MAGAR-MP	BASANTA KUMAR DAS
95	CRLA/733/2022 1390/2022	MANGULU JHODIA-MP	BISWAJIT RANJAN TRIPATHY
96	CRLA/734/2022 1391/2022	MANGULU JHODIA-MP	BISWAJIT RANJAN TRIPATHY
97	CRLA/734/2022 1392/2022	MANGULU JHODIA-MP	BISWAJIT RANJAN TRIPATHY
98	CRLA/734/2022 1393/2022	PAGAL PANDAB-MP	M/S.SARAT KUMAR JENA, MR.A.MOHANTY
99	CRLA/480/2016 1394/2022	JAYAPRAKASH PATI-MP	M/S.DEVASHIS PANDA
100	CRLA/212/2018 1395/2022	AJIT KU.PRADHAN-MP	BHABANI SHANKAR DASPARIDA
101	CRLA/269/2004 1559/2022	SANTOSH @ BIPIN MOHANTY-MP	BISWARANJAN DALAI
102	BLAPL/7871/2022 1560/2022	RAJU DEY-MP	SANJEEV UDGATA
103	BLAPL/4025/2022 1561/2022	NISHI @ NISHIKANTA NAIK-MP	
104	BLAPL/2150/2021 1562/2022	JOHN @ JOHAN RAITA-MP	RABINDRA KUMAR SAHOO
105	BLAPL/7334/2022 1563/2022	SRITIK BISWAL-MP	SOURA CHANDRA MOHAPATRA
106	BLAPL/2023/2021 1564/2022	BHIMASEN MAHARANA-MP	
107	BLAPL/11393/2021 1565/2022	KARTIKA SETHI-MP	SATYABRATA PANDA
108	BLAPL/3947/2022 1566/2022	RAMA CHANDRA BAGH @ CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH
109	BLAPL/898/2022 1567/2022	CHANDRA BAGH @ RAMA CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH M/S.SUJATA JENA
110	BLAPL/1128/2022 1568/2022	SANJIT SABAR-MP	BISWAJIT RANJAN TRIPATHY
111	BLAPL/1049/2022 1569/2022	SANDH GAMANGO-MP	
112	BLAPL/2150/2022 1570/2022	THAKUR NAHAK-MP	SARAT KUMAR JENA
113	BLAPL/253/2022 1571/2022	RAJANA VISHNU-MP	TAPAT KUMAR CHOUDHURY
114	BLAPL/8450/2022 1892/2022	SUBHENDRA KUMAR AICH-MP	SOUMYA MISHRA
115	CRLMC/2375/2022 1893/2022	SATYA RANJAN AICH-MP	SOUMYA MISHRA
116	CRLMC/2376/2022 1894/2022	SUSIL KUMAR MAHARANA-MP	NEPOLEON SAHANI
117	CRLMC/2378/2022 1895/2022	MITRABHANU SAHU @ SAHOO-MP	JANGYA PRAKASH PARIDA
118	CRLMC/190/2022 1896/2022	PARBATI SETHI@SUKANTI SETHI-MP	BASANTA KUMAR DAS
119	CRLMC/2380/2022 1897/2022	RAMADAS BAG-MP	
120	CRLMC/3700/2014 1898/2022	RAMADAS BAG-MP	
	CRLMC/3700/2014		

121	1899/2022 CRLMC/1377/2022	DILLIP KUMAR BANERJEE-MP	
122	1900/2022 CRLMC/2385/2022	JALADHAR PARIDA-MP	JYOTIRMAYA SAHOO
123	1901/2022 CRLMC/1785/2022	SUNAKAR SWAIN-MP	TAPOBANTA BARIK
124	1902/2022 CRLMC/2387/2022	SAROJ KUMAR PARIDA-MP	JYOTIRMAYA SAHOO
125	1903/2022 CRLMC/2388/2022	KRUSHNA CHANDRA PALAI-MP	TUSHAR KANTI SATAPATHY
126	1904/2022 CRLMC/2390/2022	RAKSHYA BEHERA-MP	BHABANI SHANKAR DASPARIDA
127	1905/2022 CRLMC/2391/2022	JAGANNATH SAHOO-MP	RANJITA DHAL
128	1906/2022 CRLMC/2393/2022	SUSHIL KUMAR MISHRA-MP	SIDHARTHA DAS
129	1907/2022 CRLMC/2394/2022	JAGAN PRADHAN@TRILOKNATH PRADHAN-MP	ARUN KUMAR NAYAK
130	1908/2022 CRLMC/2395/2022	AMIYA RANJAN RAY-MP	SANJAY KUMAR DAS 2
131	1909/2022 CRLMC/2396/2022	BIDHAN CHANDRA BEHERA-MP	PRAVASH CHANDRA JENA
132	1910/2022 CRLMC/2399/2022	MAMATA ACHARYA-MP	SUDEEP KUMAR SARANGI
133	1911/2022 CRLMC/2401/2022	JAYASHREE MEHER-MP	HIMANSHU SEKHAR MISHRA
134	1912/2022 CRLMC/2400/2022	MAMATA ACHARYA-MP	SUDEEP KUMAR SARANGI
135	1913/2022 CRLMC/2404/2022	JAGANNATH MUNDA@SIDU-MP	BIGYAN KUMAR SHARMA
136	1914/2022 CRLMC/2405/2022	M/S.TATA STEEL LIMITED-MP	SARADA PRASANNA SARANGI
137	1915/2022 CRLMC/2406/2022	M/S.TATA STEEL LIMITED-MP	SARADA PRASANNA SARANGI
138	2854/2022 WA/1162/2022	DR. BIJAY KUMAR PATNAIK-MP	DEEPAK KUMAR MOHAPATRA
139	2855/2022 WA/1165/2022	ROHITA KUMAR BEURA-MP	ACHIT CHANDRA MOHAPATRA
140	2856/2022 WA/1124/2022	M/S. ADARSH NOBLE CORPORATION LTD.-MP	SIDHARTH SHANKAR PADHY
141	2857/2022 WA/1164/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
142	2858/2022 WA/1164/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
143	2859/2022 WA/1164/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	2860/2022 WA/1166/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
145	2861/2022 WA/1166/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
146	2862/2022 WA/1166/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
147	2863/2022 WA/1170/2022	SARASWATI SABAR-MP	ADV.
148	2864/2022 WA/294/2014	SATNAM SINGH-MP	M/S.D.ROUTRAY
149	11956/2022 WP(C)/22450/2022	BABULA MARTHA-MP	SOUMYA MISHRA
150	11957/2022 WP(C)/22455/2022	KALI CHARAN BAIRAGI-MP	GOPAL KRUSHNA MOHANTY
151	11958/2022 WP(C)/22456/2022	RAJENDRA PRASAD PANDA-MP	RAMESH AGARWAL
152	11959/2022	M/S SUBAS SCIENCE COLLEGE, CHANDAKA INDUSTRIAL AREA, BIRSA	

	WP(C)/22457/2022		
153	11960/2022	SARADA PRASANA MOHANTY-MP	
	WP(C)/20003/2022		
154	11961/2022	M/S. NAGARJUNA ENGINEERING CONSTRUCTION, ANDHRA PRADESH-MP	SHAKRANDEKUMAR DALAI
	WP(C)/20646/2022		
155	11962/2022	M/S. NAGARJUNA ENGINEERING CONSTRUCTION, ANDHRA PRADESH-MP	SHAKRANDEKUMAR DALAI
	WP(C)/20646/2022		
156	11963/2022	M/S KORAPUT DAIRY-MP	BIDYALOK MOHAPATRA
	WP(C)/22460/2022		
157	11964/2022	DEBAKI PRADHAN-MP	NIROD KUMAR SAHU
	WP(C)/12417/2022		
158	11965/2022	M/S. IRON TRIANGLE LTD.-MP	PRAFULLA KUMAR RATH
	WP(C)/22462/2022		
159	11966/2022	SASHI KANTA LENKA-MP	PRAFULLA KUMAR RATH
	WP(C)/22465/2022		
160	11967/2022	KHIRASWARI MEHER @ KHIRESWARI MEHER-MP	SATYABRATA PANDA
	WP(C)/22464/2022		
161	11968/2022	BALARAM KHARA-MP	SANKARACHARYA CHOUDHURY
	WP(C)/22466/2022		
162	11969/2022	ABHAYA NAIK-MP	ANURAG PATI
	WP(C)/20968/2022		
163	11970/2022	KAMALAKANTA SAHU-MP	SHANTANU DAS
	WP(C)/22477/2022		
164	11971/2022	ISWAR CHANDRA MARTHA-MP	SUSANTA KUMAR JETHY
	WP(C)/22479/2022		
165	11972/2022	SATYABHAMA PANDA-MP	BASUDEV PUJARI
	WP(C)/22480/2022		
166	11973/2022	PREMLAL NAIK-MP	SASWATI MOHAPATRA
	WP(C)/22484/2022		
167	11974/2022	SANGRAM KESHARI PARIDA-MP	
	WP(C)/21334/2022		
168	11975/2022	AJAY KUMAR SAHOO-MP	RAMDAS ACHARY
	WP(C)/22490/2022		
169	11976/2022	BHIMA MAHANTA-MP	DILIP KUMAR SAHU
	WP(C)/22496/2022		
170	11977/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
	WP(C)/22478/2022		
171	11978/2022	AJAY KUMAR SINHA-MP	DILIP KUMAR SAHU
	WP(C)/22498/2022		
172	11979/2022	SWARNALATA DEI @ JENA-MP	MANOJ KUMAR PATI
	WP(C)/22500/2022		
173	11980/2022	MONALISA SAHOO-MP	GIRIDHARI SINGH
	WP(C)/22501/2022		
174	11981/2022	TIRTHA SAMPAD GOCHHAYAT-MP	RANJIT MOHANTY
	WP(C)/22502/2022		
175	11982/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
	WP(C)/22483/2022		
176	11983/2022	AKSHYA KUMAR SUNDARAY-MP	SARAT KUMAR ACHARYA
	WP(C)/22504/2022		
177	11984/2022	M/S ISPAT ENTERPRISES, SUNDERGARH-MP	SOMA PATNAIK
	WP(C)/22505/2022		
178	11985/2022	JAYARAM NAYAK-MP	KISHORE KUMAR MISHRA
	WP(C)/22508/2022		
179	11986/2022	PRANAYA KISHOR PRADHAN-MP	BYOMOKESH SAHOO
	WP(C)/22509/2022		
180	11987/2022	JAYARAM NAYAK-MP	SOMANATH SATAPATHY
	WP(C)/18864/2022		
181	11988/2022	ODISHA CONSTRUCTION CORP. LTD.,BBSR-MP	SUSANTA KUMAR NATH
	WP(C)/22510/2022		
182	11989/2022	DEEPAK KUMAR PAHI-MP	M.M.SWAIN
	WP(C)/22511/2022		
183	11990/2022	MANAGEMENT OF M/S.ST-MP	M/S.DURGA PR.NANDA
	WP(C)/24543/2013		

184	11991/2022 WP(C)/22514/2022	RAJDHANI COIR, BBSR-MP	RAMACHANDRA PANIGRAHY
185	11992/2022 WP(C)/22514/2022	RAJDHANI COIR, BBSR-MP	RAMACHANDRA PANIGRAHY
186	11993/2022 WP(C)/22516/2022	SIDDHESWAR PANIGRAHI-MP	SUSHANTA KUMAR JOSHI
187	11994/2022 WP(C)/22227/2022	SUKESINI PATEL-MP	SRIKAR KUMAR RATH
188	11995/2022 WP(C)/26482/2013	MAHENDRA KU.CHAND-MP	
189	11996/2022 WP(C)/22519/2022	KIRAN KUMAR MISHRA-MP	KSHIRODA KUMAR ROUT
190	11997/2022 WP(C)/13923/2016	SUKADEV PAIK-MP	M/S.KSHIROD K.ROUT
191	11998/2022 WP(C)/9303/2022	PABITRA NARAYAN MOHANTY-MP	ARUN KUMAR PATRA
192	11999/2022 WP(C)/22524/2022	PUSPALATA BEHERA-MP	PADMANAVA JENA
193	12000/2022 WP(C)/27032/2021	RITA MOHAKUR-MP	SOHAN MISHRA
194	12001/2022 WP(C)/22541/2022	MALATI MOHANTY-MP	BIBEKANANDA BHUYAN
195	12002/2022 WP(C)/22543/2022	JITENDRA DASH-MP	BIBEKANANDA BHUYAN
196	12003/2022 WP(C)/16651/2009	KOTINA@KOTINI-MP	
197	12004/2022 WP(C)/16651/2009	KOTINA@KOTINI-MP	
198	12005/2022 WP(C)/22551/2022	PUSPALATA NAYAK @ ROUL-MP	GYANARANJAN SETHI
199	12006/2022 WP(C)/14447/2022	NABIN KUMAR NAYAK-MP	SAMEER KUMAR DAS
200	12007/2022 WP(C)/22556/2022	KAILASH CHANDRA KHUNTIA-MP	BABITA KUMARI PATTANAIAK
201	12008/2022 WP(C)/22559/2022	NARENDRA KUMAR KHUNTIA-MP	GYANARANJAN SETHI
202	12009/2022 WP(C)/12877/2022	GOPAL SAHU-MP	RADHARAMAN DAS NAYAK
203	12010/2022 WP(C)/22473/2022	ANSHUMAN KANUNGO-MP	KARUNAKAR RATH
204	12011/2022 WP(C)/22562/2022	NIROJ KUMAR BEHERA-MP	RAMA CHANDRA JENA
205	12012/2022 WP(C)/11008/2018	SOVAN KU.DASH-MP	
206	12013/2022 WP(C)/22568/2022	M/S JAGANNATH STORE, DHENKANAL-MP	ASIT KUMAR DASH
207	12014/2022 WP(C)/22571/2022	PITILI SOREN-MP	SWARUP KUMAR PATNAIK
208	12015/2022 WP(C)/13302/2022	M/S. SHIVOM MINERALS LTD.-MP	
209	12016/2022 WP(C)/1863/2015	AKULI CHARAN BEHERA-MP	B.N.MOHANTY
210	12017/2022 WP(C)/22584/2022	KHIRODA CHANDRA ROUT-MP	S.P.NATH
211	12018/2022 WP(C)/22589/2022	SANTOSH MIRIG-MP	SANTOSH KUMAR MAHANTY
212	12019/2022 WP(C)/22591/2022	BISHNU CHARAN JENA-MP	NIRANJAN LENKA
213	12020/2022 WP(C)/22590/2022	BAIDHAR BAL-MP	BASUDEV PUJARI
214	12021/2022 WP(C)/25571/2021	KEDAR NAYAK-MP	
215	12022/2022	BIPRABARA SAHU-MP	RANJITA DHAL

216	WP(C)/22593/2022 12023/2022	PREM CHAND GUPTA-MP	PRAFULLA KUMAR RATH
217	WP(C)/22596/2022 12024/2022	ABRAHIM MALLIK-MP	TAPAS KUMAR SAHOO
218	WP(C)/22597/2022 12025/2022	M/S NILACHAL REFRACTORIES LTD., BBSR-MP	ANUP NARAYAN MOHANTY
219	WP(C)/22598/2022 12026/2022	BIJAY NAG-MP	DEBABRATA RATH
220	WP(C)/22603/2022 12027/2022	SRIDHAR NAYAK-MP	ANJAN KUMAR BISWAL
221	WP(C)/22601/2022 12028/2022	DEBASIS PADHY-MP	SANTOSH KUMAR NANDA
222	WP(C)/22604/2022 12029/2022	ANANTA CHARAN BEHERA-MP	DILLIP KUMAR RAY
223	WP(C)/22602/2022 12030/2022	LAXMIDHAR SWAIN-MP	RABI NARAYAN BEHERA
224	WP(C)/22600/2022 12031/2022	HARIHAR SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
225	WP(C)/22607/2022 12032/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
226	WP(C)/22610/2022 12033/2022	RACHANNA KANDI-MP	PRAFULLA KUMAR MOHAPATRA
227	WP(C)/22609/2022 12034/2022	NIRANJAN ROUT-MP	AMITABH MISHRA
228	WP(C)/22611/2022 12035/2022	NIRANJAN ROUT-MP	AMITABH MISHRA
229	WP(C)/22613/2022 12036/2022	NIRANJAN ROUT-MP	AMITABH MISHRA
230	WP(C)/22616/2022 12037/2022	SWARNALATA MAHAPATRO-MP	KURESH PRASAD DASH
231	WP(C)/22618/2022 12038/2022	SUSANTA KUMAR PANDA-MP	KURESH PRASAD DASH
232	WP(C)/22619/2022 12039/2022	SATISH KUMAR DEHURI-MP	KURESH PRASAD DASH
	WP(C)/22620/2022		